Declaration of Assets and Liabilities

Year 2020-21

I RAJEEV KUMAR CHOUDHARY ... , son/daughter/wife of .. GOPI KANT CHOUDHARY.... aged...46.... years, belonging to .. Bihar Legislative Assembly Secretariat.. service and presently working as..... Assistant .. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

A. Details

Details of movable assets

values of

(Assets in joint name indicating the extent of joint ownership will also have to be given)

15/2/2 15/2/2 17.2.2 233/21 Sr. Description Self Spouse Dependant-1 Dependant-2 Dependant-Name-Name-ANANYA Name-**RANJEETA** PRIYANSHU Etc. Name CHOUDHARY KUMAR (i) Cash 25000 25000 (ii) Deposits in SAVINGS-Banks, SAVINGS-100000/-Financial 50000/-Institutions And Non-Banking Financial Companies (iii) Bonds, Debentures N/A and Shares in companies (iv) Other financial N/A LIC-5Lacs. institutions, KVP-2Lacs. NSS, Postal Savings, LIC Policies, etc (v) Motor TWO WHEELER Vehicles BIKE-(details of YAMAHA(2005) make, etc.) CURR. VALUE-15000/-(vi) Jewellery GOLD-20 (give N/A gm. details of VALUEweight and 100000(a value) px.) (vii) Other N/A assets, such as

claims /			
interests			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				Ltc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				TCLET IN VA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(v)	Others (such as interest in property)				7.00	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	N/A	THE RESERVE OF THE PARTY OF THE
	(ii) Loans from financial institutions		e s branchismos).
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		one finest busch subjections to gaverimen
	(b) dues to departments dealing with supply of water		a lo pepartnight

	(c) dues to departments dealing with supply of electricity	N/A	a g with supply
	(d) dues to departments dealing with telephones	N/A	1.5 ville sede dimenta
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	al sala contributo
	(f) Other dues, if any	N/A	3- Euce I sny
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AOZPC4356A	CROSSESSIVE STREET
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		Charles Company
	(iv) Property Tax		TO THE FOR THE WILLIAM

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.		PTS/BLA-1277
Gender	:-	M (M/F)
Date of Birth	:-	2 1 0 8 1 9 7 3 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	:-	Bihar Legislative Assembly Secretariat Service (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	MADHUBANI
I hereby denowledge and be	eclare lief.	that the above details are true to the best of my

Signature .	Raseen Kumar Choudho	200
o.gacare		(

NameofEmployee: RAJEEV KR. CHOUDHARY

Place:..Patna...... Designation:...Assistant.....

Date:..15.02.2021...... Department:Bihar Legislative Assembly,Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.